

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5214
ANSWERED ON:20.04.2001
FOREIGN TRAINING
M. JAGANNATH

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of India nominates officers for training to the reputed Foreign institutions for improving their academic, managerial and administrative capabilities in the field of General/Public Administration and MBA courses at the cost of the public exchequer;
- (b) if so, the number of officers sent abroad for both the short term and long term training courses abroad during each of the last three years;
- (c) the number of officers belonging to the SC/ST category among such officers sent abroad for the said training abroad; and
- (d) the reasons if adequate number of SCs/STs Officers have not been nominated for the said training?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) Foreign Training Programmes to which officers of various Services are nominated/deputed by the Deptt. of Economic Affairs for training in foreign countries are under the Technical Cooperation Programmes such as Colombo Plan, Indo-Australia Training and Capacity Building Project in accordance with various bilateral/multi-lateral arrangements between the donor countries and Govt. of India and the entire cost thereon is borne by the foreign donor country. Under these programmes, the cost of training is not required to be borne by the public exchequer/Government of India. However, since no such funding by the Government of U.K. was forthcoming for the training of officers in U.K. Universities during the year 2000-2001, 26 officers, whose nominations had already been finalized for training in U.K., have been deputed with funding by Government of India (Department of Personnel & Training) for the MBA (Master of Business Administration) Programmes in the University of Hull and the University of Birmingham, and for Queen Elizabeth House Visiting Fellowship at Oxford University.

(b), (c) & (d) The required information is given at ANNEXURE.

ANNEXURE

Information pertaining to Part 'b', 'c' & 'd' of the Lok Sabha Unstarred Question No. 5214 on 20.04.2001 regarding 'Foreign Training'.

SECTION	1998-99		1999-2000		2000-2001			
	Total	SC/ST	Total	SC/ST	Total	SC/ST		
COLOMBO PLAN		406	75	255	43	183	16	
EEC +		28	-	35	-	21	-	
JAPAN&AUSTRALIA		179	13	226	25	27	3	
DOPT	-	-	-	-	26	7		
FUND BANK +			141	-	90	-	43	-
TOTAL			754	88	606	68	300	26

+ (c) & d) : It is not possible to indicate how many of the above mentioned officers selected by the IMF Institute and World Bank Institute/other donor countries belong to SC/ST category mainly because of the following reasons:

+ There is no column seeking the caste/tribe/general status of the individual applicant either in the application forms of IMF Institute/World Bank Institute or in the format prescribed by the training division.

+ In the absence of any slot(s) for India under the training programmes conducted by IMF Institute/WBI, the nominations of all eligible officers, irrespective of the fact that whether general or reserve, recommended by the sponsoring ministry/department/state government/organisation, within the stipulated date, are short listed in this Department based on their eligibility and the relevance of the course to them and the nominations of the short listed candidates are forwarded to the IMF Institute/WBI/other donor agencies for final selection, which is done by these agencies based on their own parameters. These agencies are not expected to follow the GOI guidelines on reservations, etc.